

F.No. 01(03)/Roster/CESTAT/2023-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.09.2023

ORDER NO. 155 of 2023

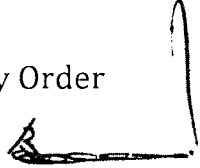
Hon'ble President is pleased to partially modify the roster order no. 109 of 2023 for **CESTAT, Hyderabad** on **04.09.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 04.09.2023 at 2:30 p.m.	Mr. R. Muralidhar, Hon'ble Member (Judicial) and Mr. A. K. Jyotishi, Hon'ble Member (Technical)	ST/ROM/30188/2023 in ST/26478/2013 M/s. Vishnu Chemicals Limited vs. Commissioner of Central Tax, Hyderabad

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S)
Registrar

Copy to:-

SPS to Hon'ble President/ Members, CESTAT, Kolkata/Hyderabad/ P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar